

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
MAZUNA TECHNOBRIDGE PRIVATE LIMITED**

1. Name of corporate person	Mazuna Technobridge Private Limited
2. Date of incorporation of corporate person	December 05, 2017
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Bangalore under the Companies Act, 2013
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U93090KA2017PTC108434
5. Address of the registered office and principal office (if any) of corporate person	NR Towers No 14 1st Floor Stage 2 BTM Layout, Bangalore, Karnataka, India, 560068
6. Liquidation commencement date of corporate person	February 27, 2025
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka ,Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	March 29, 2025

Notice is hereby given that Mazuna Technobridge Private Limited has commenced voluntary liquidation on February 27, 2025.

The stakeholders of Mazuna Technobridge Private Limited are hereby called upon to submit a proof of their claims, on or before March 29, 2025, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: March 04, 2025
Place: Bangalore


Vinod Sunder Raman
Liquidator of Mazuna Technobridge Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

